

industrial sector of the country;

(b) if so, the details in this regard; and

(c) the guidelines issued if any, by the Government to the private sector in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) the Plan document make an over-all assessment of investment in the private sector on the basis of the Industrial Approvals granted, consents given by the erstwhile Controller of Capital Issues, assistance sanctioned by the All India Financial Institutions etc.

(b) According to the 8th Five Year Plan document, sectorial investment in private sector during 8th Plan in the industrial sector would be :-

Sectorial Investment during 8th Plan

(1992 -93 to 1996-97)

<i>(Rs. crores)</i> Sector	<i>(at 1991-92 prices)</i> Private Sector
Mining and quarrying	11100
Manufacturing	141300

(c) Distribution of investment between public and private sectors at the sectorial level is based on the proposed reorientation in the relative roles of the private and public sectors. The broad industrial groups where private sector is

expected to have a much larger share than hitherto are electricity, communications, mining and quarrying particularly oil, large industries in manufacturing sector (Petro-chemicals, Metals, Fertilizers and Heavy capital goods) and the organised segment of commercial services.

[Translation]

Transport Subsidy Scheme

6115. PROF. SAVITHRI LAKSHMANAN: Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to extend the Transport Subsidy Scheme beyond March 31, 1995 to promote industries in remote and inaccessible areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) The Transport Subsidy Scheme is valid upto 31.3.95. The question of extension of the Scheme is, at present, not under consideration of the Government.

(b) and (c). Do not arise.

NCC in Educational Institutions

6116. SHRI MANJAY LAL : Will the PRIME MINISTER be pleased to state :

(a) whether any action plan is

being formulated to extend programme of National Cadet Corps in higher secondary schools and colleges;

(b) if so, the details thereof; and

(c) the number of students being trained presently under N.C.C. every year and the number of students likely to be covered under this programme after implementation of the new action Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). The enrolled strength of NCC cadets is 10.66 lakhs. An additional cadet strength of 50,000 at the rate of 10,000 cadets per year with effect from 1991-92 to 1995-96 has been approved by Government for extending the NCC coverage to new educational institutions.

Funds for Poverty Eradication Programmes

6117. SHRIMATI SHEELA GAUTAM :

SHRIMATI BHAVNA CHIKHLIA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the funds provided to each State/Union Territories for the poverty eradication programmes during the last three years; and

(b) the funds spent during the said period by each State/Union Territory ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The requisite information on the three major rural poverty eradication programmes viz. (i) Integrated Rural Development Programme (IRDP) ; (ii) Jawahar Rozgar Yojana (JRY); (iii) Employment Assurance Scheme (EAS) and the urban poverty eradication programme viz. Nehru Rozgar Yojana, is enclosed in the appended statements I II and III.